

No. A-60011/28/2010-Admin.I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 26th February, 2023

OFFICE ORDER NO. 39/2023

Consequent upon transfer/posting/appointment/retirement of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO): -

S.No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	Branch Sectt. Mumbai	S.K. Ramanna, ALA	B.R. Rane, ALA	M.C. Prusty, Addl. GA	-

V. S. Chauhan
26/2/23

(V.S. Chauhan)

Under Secretary to the Govt. of India

- To,
1. Officers concerned
 2. PS to Hon'ble MoS (I/C)/ PSO to LS/PSOs or Sr. PPS to Additional Secretaries/ PSOs or Sr. PPS to JS & LAs/PSO to CCA
 3. Central Agency Section/ Litigation (HC & CAT) /Litigation (LC) /Branch Secretariats
 4. All Sections in the Department of Legal Affairs (through email)
 5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department.
 6. NIC Cell with request to upload the above order on the website of this Department.
 7. E-office portal and Office order folder